

1

2

1987-88

4518.48

1988-89

4934.15

1989-90

5385.00

The allocation of Special Central Assistance for the Eighth Five Year Plan has not been finalised by the Planning Commission. An amount of Rs. 5923.50 lakh has been allocated as Special Central Assistance to Madhya Pradesh for the first year of the Eighth Plan, i.e., 1990-91.

#### **Export of Tetra packed Fruit-Juice**

2312. SHRI VASANT SATHE: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the steps taken to utilise export potential of tetra packed fruit-juice and other products in selected high potential areas; and

(b) the details of other related schemes, pilot projects under implementation?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) and (b). It is reported that there is limited scope for export of fruit based drinks and juices in consumer tetra packs, as importing countries prefer to import pulps and concentrates in bulk for conversion into fruit drinks. A few manufacturers of soft drinks are reported to have started exporting ready to-serve beverages in tetra-packs.

#### **Central Clearance to Medium Irrigation Projects in Nagaland**

2313. SHRI SHIKIHO SEMA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether three medium irrigation projects relating to Nagaland are awaiting clearance from Union Government;

(b) if so, the names of the projects and the amount likely to be spent on each of these projects; and

(c) when work on these projects are likely to be started and approximate time allotted for their completion?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) No, Sir.

(b) Do not arise.

#### **Guidelines for Admission In Post-Graduate Medical College**

2314. SHRI GANGA CHARAN LODHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of students in waiting list who had qualified their All India Medical Entrance Examination for admis-

sion to Post-graduate medical courses this year; and

(b) whether any guideline has been issued by Union Government for their admission to the different colleges?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):  
(a) No waiting list has been received by the Directorate General Health Services.

(b) The students on merit list are allotted PG seats by Director General of Health Services, New Delhi on merit-cum-preference (subject-wise and college-wise) subject to their satisfying eligibility to the course.

#### **Agro-processing Industries**

2315. SHRI BALASAHEB VIKHE PATIL: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government propose to encourage growers to set up processing units within the framework of Cooperative Societies or similar institutions as envisaged in Para 7 of the the "Policy measures for the promotion of small scale and agro-based industries and changes in procedures for industrial approvals" Issued by Ministry of Industry;

(b) if so, the details to the schemes to encourage farmers' participation in installing the new units in the various agroclimatic zones according to availability of raw materials;

(c) whether such units are also proposed to be delicensed; and

(d) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING IN-

DUSTRIES (SHRI SHARAD YADAV): (a) to (d). The Ministry of Food Processing Industries has formulated several developmental plan schemes for implementation during 1990-91. The schemes include implementation for strengthening the linkages between growers and processors by providing assistance to fruit and vegetable growers societies; scheme for setting up food processing training centres, scheme for infrastructure development for production and processing of mushroom by growers etc.

All Industries in respect of canned fruit & vegetable products, protein and processed foods, vegetable based weaning and, marine products except milk foods and malted foods are delicensed subject to certain conditions.

#### **Central Allocation for scheduled Tribes in Kerala**

2316. SHRI P.C. THOMAS:  
SHRI KODIKUNNIL  
SURESH:

Will the Minister of WELFARE be pleased to state:

(a) the population of scheduled tribes in India and Kerala;

(b) the central allocation made for Kerala for the welfare of Scheduled Tribes during the last three years and the amount utilised by Kerala Government therefrom, year-wise;

(c) whether Union Government have made any allocations for tribals of Melukavu Hill area; and

(d) if so, the details thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):  
(a) As per 1981 Census the population of